

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 103
(IB)-895(ND)2019

IN THE MATTER OF:

M/s. Kaushalya Bansal

...Applicant/Petitioner

Versus

Dwarkadhis Projects Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 01.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Pallavi Mishra, Adv.

ORDER

On the request of Ld. Counsel for the Petitioner, time of one-week is granted to file the rejoinder. No further adjournment will be granted on any ground.

List the matter for final hearing on 12th January, 2021.


(L. N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)